THE DEPUTY CHAIRMAN: The first one is really directly connected with it, but the other one is not connected with it.

SHRI MADHAVRAO SCINDIA: Madam, in the restructuring of the ITDC as such, the basic structure is going to remain the same. Maybe, in a particular division within the ITDC some changes are being thought about. But that does not come within the purview of this question.

As far as filling up the vacancy of the CMD, ITDC, is concerned, sometime in October-November the selection procedure was put into motion. The Ministry approached the Public Enterprises Selection Board to send a panel of recommended names from which the CMD, ITDC, could be chosen. So, the process hag really been set in motion by the Ministry in October-November, 1991. Just a few days ago just three or four days ago, the ACC has sent our proposals back to us, rejecting the proposals and asking us to start the whole process de novo. So really, as I said in answer to the earlier question of Mr. Mishraji also, it is up to us to get the process going. After that it is not really under our control as to how long the ACC or the Public Enterprises Selection Board takes.

श्री आमन्द प्रकाश गौतम : उपसभापति महोदया, माननीय मंत्री जी के जवाब से जो मिश्रा जी के सवाल के भाग-ख पर है, उससे स्पष्ट था कि सरकारी तथा गैर सरकारी सदस्यों की अनुमोदित संख्या . . . (व्यवधान) . .

उपसभापति : ग्राप ग्रपना सवाल करिए।

श्री आनन्द प्रकाश भौतम : हां, उसी से संबंधित सवाल यह है कि जो जवाब दिया है कि दो से कम श्रौर 15 से अधिक सदस्य नहीं हो सकते। मैं इस संबंध में यह कहना चाहता हूं कि सरकारी श्रौर गैर सरकारी सदस्यों में क्या श्रनुपात रखा गया

है या कोई निर्धारित किया गया है कि उसमें कितने गैर सरकारी होंगे और कितने सरकारी संदित किया ने सरकारी सदस्य बोर्ड आफ डायरेक्ट्र में होंग। क्योंकि यह बेलेंस आफ पेमेंट निर्धारण की एक ब गंडी है और बिना इसको सही रूप में गठित किए हुए पर्यटन विभाग का रास्ता सही नहीं हो पाएगा। इसलिए मैं माननीय मंत्री जी से जानना चाहता हूं?

THE DEPUTY CHAIRMAN: The composition of the two, private and Government.

SHRIMATI SUKHBANS KAUR: The Department of Public Enterprises has issued fresh guidelines, according to which they have to have functional directors: as full-time operational directors, Government directors and non-official directors. The strength of the functional directors should not exceed 50 per cent of the actual strength of the Board. The Government directors should not exceed one-sixth of the actual strength of the Board and non-official directors should not exceed one-third of the actual strength of the Board

SHRI MADHAVRAO SCINDIA: Madam, I would just like to add that these are' guidelines. It is not mandatory.

THE DEPUTY CHAIRMAN: Q. No. 282.

Balance of Payment Position

*282. SHRI SUNDER SINGH BHANDARIA SHRI MURL.IDHAR CHANDRAKANT BHANDARE:

Will the Minister of FINANCE be pleased to state:

(a) the details of the balance of payments position at the end of May 1992, together with the corresponding figures last year; and

[†]The question was actually asked on the floor of the House by Shri Sunder Singh Bhandari.

(b) what relaxations Government have announced for the imports in the past three months as a results of improvement in the balance of payment position?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b) A statement is laid, on the Table of the House.

Statement

(a) Balance of Payments data covering all transactions are only available with a lag and the full picture for the first quarter of 1992-93 is not yet available. However, the detailed transactions under balance of payments over a period are raeflected in the position of foreign exchange reserves at any point of times. The position at the end of May, 1992 compared' to end May, 1991 is as follows:

Level of Foreign Exchange Reserves at

End May 1991	End May 1992	
Rs crores	2677	14163
\$Million	1271	5458

The position regarding foreign exchange resesve shows a substantial improvement over the position a year earlier.

(b) The relexation announced during the past three months period are given in the New Export-Import Policy dated March 31, 1992 and subsequent review announcement on 30th June 1992. These include, removal of restrictions on imports of all goods except for a negative list; dispensations of 'Actual user' condi tion except for a few special cases; removal of restrictions on import of capital goods, permission to import second-hand capital goods for certain specified industries; enhancement of the scope of Duty exemption scheme for advance licenses; liberalisation of

the Export promotion capital Goods (EPCG) scheme; and extension of the coverage of items for Export Oriented Units and Export Process-sing Zones.

श्री सुन्दर सिंह भंडारी : मैंडम्, जवाब मैं 🗸 िदेशी मुद्रा भंडारों की स्थिति में पर्याप्त वृद्धि दिखाई गई है। मैं यह जानना चाहता हूं कि इस वृद्धि के लिए एक्सपोर्ट कहां तक जिम्मेदार है। उसमें तुलनात्मक दृष्टि से कितनी वृद्धि हुई है ? क्या यह सच है कि एक्सपोर्ट में भी बृद्धि नहीं हुई इनविजिबिल रिसीट्स भी घटे हैं, ट्रेड डेफिसिएट भी बढ़ा है ग्रौर यह जो ग्राप बृद्धि की बात कर रहे हैं, यह केवल इंटरनेश्वनल फण्ड ग्रीर वर्ल्ड बैंक के मानिटरिंग कर्ज इंस्टॉलमेंट का नतीजा है। क्या इसी को श्राप संतोषजनक स्थिति मानते हैं?

श्री **रामेश्वर ठाकुरः** महोदया, हमने तीन चीजों के श्रांकड़े दिए हैं, जिससे श्रभिवृद्धि की सूचना मिलेगी। पहली बात तो यह है कि जो विदेशी मद्रा भंडार है, वह हमने 12 महीने के तुलनात्मक ग्राकड़े दे करके बताया। 1990-91 में हमारे पास मई, 91 में 2677 करोड़ रुपए थे, जो बढ़ करके मई, 92 में 14163 करोड रुपये हुए। ग्राप देंड बैलेंस इस प्रकार देखेंगे कि पिछले साल के बनिस्त्रत, तीनों का श्रांकड़ा बता रहा हूं। पिछले साल जहां विदेशी मुद्रा भंडार मायनस 2127 करोड़ थी वह बढ़ करके 11486 करोड़ की श्रमिवृद्धि विदेशी मुद्रा भंडार में हुई है। जहां तक विदेश व्यापार का सवाल है, सारे आकड़े तो विलम्ब से मिलते है। लेकिन जो ब्रांकड़े मई, 91 के और मई, 92 तक के 12 महीने के हमारे पास उपलब्ध है, उससे आप देखेंगे कि पिछले वर्ष-1991 में जो एक्सपोर्ट 17956 मिलियत डालर का हुआ था, वह इस वर्ष मई ग्रंत तक के 12 महीनों में 17669 मिलियन डालर हुआ है।जो इंपोर्ट है, 1991 मई झंत तक के 12 महीने में 23364 मिलियन डालरथा इह 1992 मई अंत तक के 12 महीनों में 20105 मिलियन डालर हुआ। इसमें कमी हुई है भौर पिछले साल ज्यादा था। अभी मैं ग्रापको यह मिलियनस में बता रहा हूं।

श्री सुम्बर सिंह भंडारी : डिवैल्युऐशन का श्रसर भी बता दीजिए।

श्री रामेश्वर ठाकुरः यह मिलियंस डालर **इस वक्त जो रेट** है, उसमें इता रहा हूं। श्रभी मैं भापको मिलियंस डालर में बता रहा हं। मिलियन डालर्स में ट्रेड बैजेंस जो था वह मई, 1991 के 12 महीनों में (-5408) मि (बन हालर्स था ग्रौर मई, 1992 के 12 महोती में यह घटकर 2436 मिलियन डालर्स हम्रा ।

तीसरी बात जो आपने उठाई है वह यह है कि हमको विदेश से कितने स्पए कर्जमें **दिए गए द्या**ई.एम.एफ. से: तो नैट ऐक्टनंल एसिस्टेंस जो है वह 1990-91 (जून से मई तक हमारे पास 2420 मिलियन डालर ग्राई थी ग्रौर 1991-92 में 2230 मिलियन डालर ब्राई थी ये सभी फिगर्स मैं डालर्स में दे रहा है। आई.एम.एफ. का नैट जो आया भा वह 1990-91 (जून-मई तक) 1766 मिलियन डालर्स था ग्रीर वहघटकर 1991-92 जून से मई तक) में 570 मिलियन डालर्स झाया और ई. सी. बी. नेट जो प्रोविजनल फिगर्स अभी तक आए हैं वह 700 मिलियन डालर हुए और 1991-92 (जुन से मई तक) में यह 200 मिलियन डालर हुए। यानी टोटल जो देखेंगे तो 90-91 में हमारे पास 4886 मिलियन डालर ग्राए थे, यह घटकर 1991-92 ('जून-मई में) 3000 मिलियन डाल र श्राए हैं। इस प्रकार तोनों ही क्षेत्रों में देखेंगे प्रभिवद्धि नहीं हुई है लेकिन हम यह मानते हैं कि ग्रंभी विदेशी व्यापार में काफी गुजाइश है।

YASHWANT PRAKASH AMBEDKAR; Madam, we are not able to understand what he is saying.

SHRI GURUDAS DAS GUPTA: Madam, we are not able to follow what the Minister is saying.

SHRI RAMESHWAR THAKUR: Since he has put his supplementary in Hindi, therefore, I am replying in Hindi. If it had been in English I would have replied in English.

SHRI GURUDAS DAS GUPTA: Madam, it is not a linguistic problem.

THE DEPUTY CHAIRMAN: Please allow the Minister to reply.

SHRI RAMESHWAR THAKUR: Let me reply to the hon. Member's question.

इसके बावज़द भी सरकार यह नहीं मान ती है। जो नयी नीति अप्रैत से लागू हुई है विदेश व्यापार के संबंध में, उसका ग्रसर ग्रा रहा है धीरे-धीरे, समय लगेगालेकिन हमारी मान्यता है कि हमारे विदेशी ब्यापार में इस साल 1992-93 में 12 प्रतिशा की श्रभिवृद्धि होनी चाहिए ।

श्री सुन्दर सिंह भंडारी :इस सारे जवाब में ऐसा लगता है कि मुद्रास्फीति पर तथा विदेशी मुद्रा की स्थिति पर कुछ संतोष व्यक्त किया जारहा है। मूलतः नियति के ब्राधार पर जितनी वृद्धि होनी चाहिए और जो संतोष का मृख्यविषय होना चाहिए उसमें किसी प्रकार का संतोषजनक दृश्य नहीं है। यहां पर भी जो दूसरे सवाल के जवाब में उत्तर दिया गया है ग्रायातों के मितवंधों को दूर करने पर ग्राग्रह है ग्रर्थात ृहम इम्पोर्ट श्रीर कितना करेंगे श्रीर इम्पोर्ट का बोझा हम पर और कितना बढेगा, इन सब कंसेशंस को देने के बाद क्या इस तरह का सुझाव श्रभी जो पेरिस में कंसोटियम की बैठक हुई थी, यह उसकी सलाह का नतीजा है कि हम इस सारी स्थिति में, ऐडवर्स पोजीशन होते हुए भी केवल इम्पोर्ट के बारे में ग्रायह करें ग्रथवा हम अपनी तरफ से रैशनेलाइज करना चाहते हैं इम्पोर्ट या वृद्धि करना चाहते हैं एक्सपोर्ट के क्षेत्र में तथा क्या एन. आर. आईज का यहां पैसा भ्राए, इसको ऐनकरेज करके भ्रपनी विदेशी मुद्रा की स्थिति की सुधारना चाहते हैं ? मैं सरकार से जानना चाहता हं कि क्य उनका ब्राधार केवल स्नाकड़ों पर है स्नौर स्नगर कर्जा मिलता हो, वैसे इस सरकार ने भी 6-7 विलियन डालर के कर्जे के लिए बात की है। क्या सरकार यह भाष्वासन देशी कि इसके श्रागे कोई कर्जा नहीं लेगी किसी इंटरनेशनल मॉनिटरी ऐजेंसी से और हम स्वयं अपनी इकानामी को रिजौरियेंट करके, रिम्रार्गमाइज करके इस क्षेत्र में घ्रधिक बच्छी स्थिति का निर्माण करेंगे ?

MINISTER **FINANCE** (SHRI MANMOHAN SINGH): Ma dam, the basic objectives of the eco nomic policy and the trade policy are to bring about a basic structural change so that our export can in crease. Last year, our exports to the general currency area increased 6 pe cent in dollar terms. This the target is 12 per cent year , (Interrupdollar shares. tions) I am talking of the fiscal year 1991-92. The increase in exports to

the general currency area in dollar terms was 6 per cent. This year, that is, the financial year 1992-93, the target is an increase of about 12 per cent.

Now, with regard to the imports, I don't think it is anybody's case that the savage import compression that was in place when our Government took office should be continued. If that sort of savage import compression had continued, 1 think you would have seen a further steep fall in industrial production, a further steep rise in prices and a further steep fall in exports. We are reversing that trend. We have liberalised imports but we do not want this country to get into a debt trap. It is true that our debt last year went up by 3 billion dollars but our reserves have increased by more then 4.5 billion dollars. In the previous years, the total borrowing was far in excess of what we did last year and yet our reserves declined steeply. We are criticised that we are borrowing from the IMF. In the year 1990-91 (June-May) the gross borrowing from the IMF was 1.766 million dollars whereas in the year 1991-92 (June-May), the total net borrowing was only 1230 million dollars. (Interruptions).

श्री सुन्दर सिंह भंडारी : मेरा स्पैसिकिक सवाल . . .

THE DEPUTY CHAINMAN. You have already put this question.

उन को जवाब ते देने शिजिए . . . (आवधान)

श्री सुन्दर सिंह भंडारी: इस का स्पैसिफिक जवाब नहीं मिला। क्या इसके बाद भी इंटर-नेशनल मनिटरी ऐजेंसीज के पास फिर जाना पड़ेगा ? ...(ब्यवधान)

THE DEPUTY CHAIRMAN: I won't permit this kind of behaviour. I have got so many other Members who want to ask questions.

SHRI MANMOHAN SINGH; Madam, we are members of the International Monetary Fund and the

World Bank. I do'nt see there » anything improper to secure assistance from these organisations.

SHRI S. K. T. RAMACHANDRAN: Madam, it is a vicious circle. In order to maintain the foreign exchange reserves we have to augment exports. In order to boost exports, we have to once again resort to import. I do not know where the vicious circle is going to be cut to have equilibrium in maintaining the foreign exchange reserves. In the first quarter of 1992-93, trade deficit is not in our favour and the gap is formidable widening. In spite of this, the trend of foreign exchange reserves is maintained. Will the hon. Minister be pleased to state whether this is due to import of gold permitted recently, inflow of NRIs' deposits and also due to foreign assistance? What is the contribution of inflow of funds due to each of these components?

SHRI MANMOHAN SINGH: Madam, it is not possible at this stage to give the details of the Balance of Payments position. Various factpis have contributed to it. The aggregate of the Balance of Payments is indicated by the state of reserves. Overall, I would say this that the Balance of Payments position remained satisfactory despite the fact that export performance in the first two months has not been as encouraging as we would like it to be.

SHRI DINESHBHAI TRIVEDI: Madam, the hon. Minister has just said that the exports in the general currency area are going up but we have information and I would like to find out whether it is correct or rot that first time in the last seven years, in the last three months, In the real dollar terms, it has really gone down; because of the various problems which we are having due to the negligence of the Reserve Bank and because of the bank fraud whether it is true that in a very big way he N.R.I.s have started withdrawing money, and coupled with the fact that by the beginning of next year you

have to pay interest on the loans which you have taken, what our position would be in regard to the balance of payments during that period. So there are three parts.

SHRI MANMOHAN SINGH: would like to assure the House that our overall balance of payments position will remain satisfactory in the course of this year. We have an ex-captional financing gap of over three billion dollars. We have madle adequate arrangements to cover the entire exceptional financing gap.

SHRI DINESHBHAI TRIVEDI: Madam, he has not answered my questions regarding... (Interruption)

THE DEPUTY CHAIRMAN: You can't keep on asking questions like this.

SHRI DINESHBHAI TRIVEDI; Madam, he has to answer my question; I have asked for interst, I have asked for... (Interruption)...

THE DEPUTY CHAIRMAN: That is why, Mr. Trivedi, I would suggest to you, as I have been telling the Members, to put one queston. If you club all the twenty questons together nobody can answer. Let other Members also ask a few questons... (Interruptons)...

AN. HON. MEMBER; Madam, he is asking the questions when there is no reply.

THE DEPUTY CHAIRMAN: You can't club them.

SHRI MANMOHAN SINGH: Madam, the export data that I have seen for the current financial year does not substantiate the view that there has been a decline in absolute terms, in dollar terms.

SHRI JAGESH DESAI; Madam Deputy Chairperson .the picture has been painted very rosy, but it is like this. I take a loan of Rs. 5 lakhs and I put it in a bank and I will say, I have not got a bank balance of Rs. 3 lakhu or like that. Madam, the real picture is like this. In the first

two months, April and May, the growth of exports is negative and the trade gap during these two months is nine times as compared to the corresponding two months of the earlier year. This is a very, very disturbing trend. Madam, now they have amended the FERA. The NRIs will now be allowed to keep their assets in foreign countries even if they come on transfer of residence. I think the Government can again look into it. The NRIs will not bring money into India and the NRI deposits will go down. They have not to inform the Reserve Bank that they have assets in foreign countries even though they come back to India for good. Madam, earlier whenever they came, they had to bring all their assets and 50 per cent of the foreign exchange was coming in rupees and thereby the Government was earning a lot of foreign exchange. I would like the Minister, because now the trade deficit... (Interrup-iion)...

THE DEPUTY CHAIRMAN: Could you please frame your question so that he can answer?

JAGESH DESAI: I would Govern to know whether the ment will again look into it and see that this type of amendments are not made; otherwise; there will be more difficulty regarding the pav ment. I would! like to know whe Government would ther the look into it or tell the rationale as why they are doing it ----- (Interrup tions)

SHRI MANMOHAN SINGH: If you compare the aggregate export figures of this year with those of the previous year, they do show a decline. But we must remember that last year there were exports to this erstwhile Soviet Union. These exports have totally disappeared... (Interruptions) .. Therefore, one cannot judge the export performance by looking at the exports of the eurrent year as compared with

I have already mentioend, if you look at the exports with general currency areas, this year they have shown a modest increase. In April-May fseason general currency areas iiave shown an increase though it is not as much as the figure of 12 per cent to 13 per cent which we would like in the course of the year. With regard to the issue of allowing nonresidents to keep money abroad when they come for residence here, I think, we have taken this step after careful deliberations to create confidence among non-residents. As of now, I feel there is no cause for alarm and, at the same time, I would like to assure the House that we have adequate contigency plans to see that the balance of payments situation in the current year is adequately taken care of.

THE DEPUTY CHAIRMAN: Ouestion No. 283, Dr. Jinendra Kumar Jain.

SWAMY: SHRI SUBRAMANIAN Madam. the Commerce Minister is sitting here. (Interruptions

THE DEPUTY CHAIRMAN: No, no. I have moved.' head. (Interruptions) 6 I have moved ahead, please. (Interruptions).. .. I h ave moved ahead. There are certain procedures.

SHRI SUBRAMANIAN SWAMY: can he give wrong statistics? (Interruptions) ...

THE DEPUTY CHAIRMAN: Now, you can put another question, please. (Interruptions).

SHRI SUBRAMANIAN SWAMY: It is minus compared to last year and he is reading again from the World Bank reports.

(Interruptions)..

SHRI PRAGADA KOTAIAH: Madam, I would like ...

THE DEPUTY CHAIRMAN: No, not now, please.. (Interruptions).. Not now, please. This is another question on NTPC.

राष्ट्रीय ताप विद्युत निगम द्वारा राज्य विजली बोर्डी की विजली जाने की चेताबनी

> * 283 डा॰ जिलेन्द्र कुमार बैन : † श्री कैलास मारायण सारंग:

क्या विद्युत मंत्री यह बताने की कृपा करेंगें कि:

- (क) क्यायहसच है कि राष्ट्रीय ताप विद्युत निगम ने राज्य बिजली बोर्डी को यह चेतावनी दी है कि भविष्य में उन्हें बिजली नहीं दी जायेगी ;
- (ख) यदि हां, तो यह चेतावनी किस-किस राज्य बिजली बोर्ड को दी गई हैं; श्चा पैर
- (ग) चेतावनी दिए जाने के मध्य कारण

विश्वत मंत्रालय के राज्य मंत्री (भी कल्पनार्थे राय) : (क) से (ग) विवरण सभा पटल पर रखा जाता है।

दिवरण

(क) से (ग) राज्य बिजली बोर्डी द्वारा बकाया राशियों का भगतान न किए जाने और वकायाः राज्ञियों को श्रत्यधिक माता को ध्यान में रखते हुए नेशनल धर्मल पावर कारपोरेशन द्वारा मुख्य बाकीदार राज्य बिजली बोडों' मौर संबंधित राज्य सरकारों यथा उत्तर प्रदेश राजस्थान, हरियाणा, मध्य प्रदेश, महाराष्ट्र, गुजरात, क्षामिलनाडु, केरल, बिहार और पिष्टिम बंगाल को लिख गया है जिसमें स्पष्टकर दियागयाहै कि वकायाराशियों का भुगतान न किए जाने की अधस्या में निगम द्वारा विद्युत उत्पादन और विद्युत सप्लाई को जारी रख पाना संभव नहीं होगा।

DR. JINENDRA KUMAR JAIN: Madam, in reply to my question the hon. Minister has admitted that the NTPC had indeed warned the State Electricity Boards that it would not be able to maintain electricity gene-

सभामें यह प्रश्न डा० जिनेन्द्र कृमार जैन ह्रारा पूछा गया।